

**REPORTS OF DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON HEALTH AND FAMILY WELFARE**

SHRI SANJEEV ARORA (Punjab): Sir, I lay a copy each of the following Reports (in English and Hindi) of the Standing Committee on Health and Family Welfare:-

- (i) 158<sup>th</sup> Report on Action Taken by the Government on the Recommendations/Observations contained in the 148<sup>th</sup> Report on “Mental Health Care and its management in contemporary times” pertaining to Ministry of Health and Family Welfare.
- (ii) 159<sup>th</sup> Report on Action Taken by the Government on the Recommendations/Observations contained in the 151<sup>st</sup> Report on Implementation of Ayushman Bharat pertaining to Ministry of Health and Family Welfare.
- (iii) 160<sup>th</sup> Report on Action Taken by the Government on the Recommendations/Observations contained in the 155<sup>th</sup> Report on Functioning of Central Government Health Scheme (CGHS) pertaining to Ministry of Health and Family Welfare.
- (iv) 161<sup>st</sup> Report on Action Taken by the Government on the Recommendations/Observations contained in the 149<sup>th</sup> Report on Implementation of Pradhan Mantri TB Mukt Bharat Abhiyan pertaining to Ministry of Health and Family Welfare; and
- (v) 162<sup>nd</sup> Report on Action Taken by the Government on the Recommendations/Observations contained in the 156<sup>th</sup> Report on Review of National Ayush Mission pertaining to Ministry of Ayush.

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**STATEMENT BY MINISTER**

**Withdrawal made from Contingency Fund of India**

THE MINISTER OF HOUSING AND URBAN AFFAIRS; AND MINISTER OF POWER (SHRI MANOHAR LAL): Sir, I lay a Statement (in English and Hindi), regarding withdrawal made from Contingency Fund of India (CFI), to meet out expenditure in

emergent case of new scheme namely Deendayal Jan Aajeevika Yojana (Shehari)- Pilot.

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### OBSERVATIONS BY THE CHAIR

MR. CHAIRMAN: Hon. Members, today also I have received notices under Rule 267...

SHRI JAIRAM RAMESH: How many?

MR. CHAIRMAN: I will come to that. Hon. Member, this House is unique.

SHRI JAIRAM RAMESH: Sir, what is the subject?

MR. CHAIRMAN: I am talking about the subject, Jairamji. The Chair is supposed to be only reflecting on what is of deep contemporaneous relevance.

**श्री अखिलेश प्रसाद सिंह :** सर, आवाज़ नहीं आ रही है।

MR. CHAIRMAN: I will raise my decibel. Hon. Members, the world watches our democracy. Yet, we fail our citizens through conduct. ...(*Interruptions*)...These parliamentary disruptions mock public trust and expectations. Our fundamental duty to serve with diligence lies neglected. Where seasoned dialogue should prevail, we witness only chaos. I urge every parliamentarian, regardless of party, to examine their conscience. ...(*Interruptions*)...The citizens of our democracy, one-sixth of humanity, deserve better than this spectacle. ...(*Interruptions*)... We squandered precious opportunities that could serve the greater good of our people. ...(*Interruptions*)... I hope the hon. Members will introspect deeply and citizens exercise their accountability. This hallowed Chamber deserve conduct that honours our oath and not theatrics that betrayed. ...(*Interruptions*)... I call upon the Leader of the Opposition and the Leader of the House to see me in my Chamber. The House is adjourned to meet at 12.00 noon.

*The House then adjourned at seven minutes past eleven of the clock.*

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